

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5331

ANSWERED ON:28.04.2000

RAIDS CONDUCTED BY DIRECTOR OF ENFORCEMENT, MUMBAI  
CHANDRAKANT BHAURAO KHAIRE;M.V.V.S MURTHI;SHIVAJI MANE

**Will the Minister of FINANCE be pleased to state:**

- (a) whether three senior officers of the Mumbai zone of the Directorate of Enforcement including an Assistant Director transferred for conducting unjustified raids;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted in this regard;
- (d) if so, the outcome thereof; and
- (e) the further steps taken by the Government to avoid such incidents in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI V.DHANANJAYA KUMAR)

(a) & (b): No senior officer of the Mumbai Zonal Office of the Enforcement Directorate, has so far been transferred because of any of the raids conducted by that office. However, one Assistant Enforcement Officer has been transferred out of Mumbai and two other officers (one Chief Enforcement Officer and one Assistant Enforcement Officer) stand assigned non-sensitive desks.

(c) to (e) : Preliminary fact-finding inquiries carried out by the Enforcement Directorate did bring forth some shortcomings. The Directorate has taken steps to remedy those shortcomings.